

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &
IA NO. 279, 614 OF 2017**

Dated: 10th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat State Petronet Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Telma Raju
Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R.1
Mr. Yoginder Handoo for R-2

ORDER

Learned counsel for Respondent No.1 seeks four weeks more time to file reply. He may take steps to file the same on or before 08.12.2017 after serving copy on the other side. Rejoinder, if any, may be filed within two weeks thereafter.

List the matter on **05.01.2018.**

**(B.N. Talukdar)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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